



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 21. CUTTACK, FRIDAY, AUGUST 21, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

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Part I ..	6 0 0	7 0 0
Part II ..	6 4 0	7 4 0
Part III ..	21 0 0	23 0 0
Part IV ..	2 0 0	2 8 0
Part V ..	3 0 0	3 8 0
Part VI ..	3 0 0	3 8 0
Part VII ..	11 0 0	11 8 0
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Supplement ..	8 0 0	10 0 0
Entire Gazette	30 0 0	35 0 0
Single copy ..	1 0 0	1 2 0
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	Rs. a. p.
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All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

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All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's *Gazette*.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

NOTIFICATION A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of the estates in the district of Balasore will be put up for sale at the office of the Collector of that district on the 23rd September 1936, at 12 A.M., for arrears of revenue and other demands which by law are realizable as arrears of land revenue :—

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
949	Taluq Krishnapura, Ph. Ankuda.	Rs. 6,913 0 0	Whole	..	Radhakanta Parhi and another of Eram p. s. Basudebpur.	..	1,457 0 0	..
3885	Brajasundarpur, Ph. Ankuda.	4 240 0 0	Share	4 annas in the estate	Brajakumar Parhi Gunakar Mohapatra of Eram, p. s. Basudebpur.	1,060 0 0	..	430 0 0
3885	Brajasundarpur, Ph. Ankuda.	4 240 0 0	Ditto	4 annas in the estate	Radhanath Parhi of Eram p. s. Basudebpur.	1,060 0 0	..	380 0 0
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Ditto	4 annas share in the estate	Umanani Dibya, Manager for minor son Anirudha Nath Parhi of Eram, p. s. Basudebpur.	1,060 0 0	..	400 0 0
37	Taluq Narayanpur, Ph. Adarupaya.	1,089 0 0	Whole	..	Raghunath Jew Thakur, Marfat Chy. Krushna Prasad Sendha Mokapatra of Begunia p. s. Simulia.	..	294 0 0	..
576	Taluq Purastampur, Ph. Bali-khand.	1,768 0 0	Share	5 annas 8p. 5kt. share in mauza Dhumapur, Iswarpur, Kundi, Muruna, Raghubindha, Abjjana	Jadunath Panda of Ranj, p. s. Bhadrak and others.	614 14 5	..	307 7 2

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana	Sadar jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due form it.
924	Tq. Mobarkhpur, Ph. Banchas.	Rs. a. p. 9,945 14 5	Whole	..	Panchanan Kumar Deb Mandal and others of Barobaty p. s. Balasore.	..	Rs. a. p. 4,723 1 8	a. ..
930	Gobardhanpur, M a. Ph. Banchas.	2,192 0 0	Share	12 annas share in the estate	Biswamber Das Mahapatra of Raipitamber samil killa Mangalpur, p. s. Soro.	1,644 0 0	..	422 0 0
3850	Baishuabnagar, Ph. Banchas.	2,698 0 0	Whole	..	Samanta Radha Prasad Das alias Baisnab Charan Das of Sunhatbindha, p.s. Balasore.	..	889 0 0	..
3965	Purnachandrapur, Ph. Banchas.	5,350 0 0	Do.	..	Chy. Purna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai, p. s. Soro and others.	..	1,023 0 0	..
3967	Ramkantapur, Ph. Banchas.	2,482 0 0	Do.	..	Chy. Krishna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai p. s. Soro.	..	400 0 0	..
4739	Mobarakpur Tara-charan Ph. Banchas.	9,945 14 5	Do.	..	Tracharan Deb Mandal and another of Barobati, p. s. Balasore.	:	3,500 0 0	..
4744	Mobarakpur Ramnath Ph. Banchas.	932 6 10	Do.	..	Rai Sahib Biswanath Paidar of Aminabad, p. s. Jaleswar.	..	465 10 2	..

4747	Mobarakpur Atal Behari, Ph. Banchas.	1,491 14 2	Whole	..	Rai Sahib Biswanath Paidar of Aminabad, police-station, Jaleswar.	..	745 15 5	..
669	Tq. Kundai, Ph. Basta Havelli.	1,621 0 0	Ditto.	..	Prankrishna Das and others of Anko, police-station Basta.	..	411 3 3	..
382	Taluq Jagannath Prasad, Ph. Bayang.	10,560 0 0	Ditto.	..	Sri Radhashyam Sundar Jew Thakur Bije Bangsi Bata Brundaban Sebait Estate Ramkrishna Bose, Executrix Susilabala Dasi, Executor Rabin dra Krishna Mitra of Kothar, police-station Dhamnagar and others.	..	671 0 0	..
387	Taluq Nadigan, Ph. Bayang.	2,658 0 0	Ditto.	..	Kanungo Chy. Brundaban Chandra Harichandau Roy Mohapatra of Nadigan, police-station, Dhamnaga.	..	284 0 0	..
1600 A	Kt. Taluq Guruprasad, Ph. Bayang.	2,055 0 0	Share.	4a. 11p. 10kt. share in the estate ..	Nisamoni Dei, wife of Kishorechandra Naik and another of Gangamandir, Town Cuttack.	636 13 4	..	1935 November 318 4 8 1936 April. 318 8 8 636 13 4 771 8 2
982	Taluq Harisingpur, Ph. Bhera.	5,139 0 0	Share.	16 annas share in mauza Ajodhya, Arjunbindha, Babanbindha and its (share), Baibal, Dadhibabanpur, Daulatpur, Jagannathpur, Jhinkiria, Korbati, Kanuhupur, Kanatia, Kasandipur, Khodirpur, Khedualpur, Mobadila, Momanipur, Misharpur, Mohuriapokhari, Rajgharpokhari, Sandakpur, Sankarpur, Sahapur, Sathibati, 15a. 11p. 6kt. 4b. 17g. 0k. 3bd. share in mauza Harisingpur.	Mahasy Ganesh Prasad Roy and another of Kaupur police-station Bhadrak.	4,543 0 4	..	

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
4826	Birabarpur Srimati Moni, Ph. Bheda.	Rs. a. p. 695 11 10	Whole.	..	Srimati Moni Dibya, Manager for minor son, Mannath Prasad Parhi of Eram, police-station Basudebpur.	..	Rs. a. p. 347 13 11	..
1563 A	Taluq Brajajamsuli, kt. Tq. Jamsuli, Ph. Daradachore.	753 8 9	Ditto.	..	Chaudhuri Narendra Narayan Preharaj Mandhata of Gar-Irda police-station Basta.	..	276 12 4	..
233	Kt. Ma. Palkiri, Ph. Dhamnagar.	775 0 0	Ditto.	..	Motoli Mulna Mohammad Habibur Raheman of Shampur, police-station Dhamnagar.	..	388 0 0	..
236	Kt. Dehuri Anandapur, Ph. Dhamnagar.	696 0 0	Ditto.	..	Ditto.	..	348 0 0	..
237 R	Taluq Shampur Ph. Dhamnagar	6,931 0 0	Share.	16 annas share in mauza Ajmatpur, Baburigan, Anaharpur, Brahmapur, Daipur, Daipur Nahabari, Dakhinbad, Dhamnagar, Dolgibindapur, Dubal, Gadiali, Ichhada majafarpur, Itua Jainagar, Jhardiha, Kalyani, Karanjigunapur, Kasoti, Kharijkorua, Krishnadaspur, Kusuma, Mankidia, Mirdadpur, Nachhipur, Nagan, Padinarayanpur, Pahadpur, Shampur, Sathagan, Sarifpur, Sarisdhiha, Srirampur, Talpada.	Kanungo Chaudhuri Brundaban Chandra Harichandan Rai Mahapatra of Nadigan, police-station Dhamnagar.	6,562 8 4	..	2,681 12 2

238	Tq. Jahangir Ph. Dhamnagar.	1,350 0 0	Whole.	..	Mohendra Narain Panda, Manager for minor nephew Sundar Narayan Chau- dhury of Sundari, p. s. Balasore.	..	585 0 0	..
3501	Radhashyampur Ml. Ph. Dham- nagar.	1,049 0 0	Ditto	..	Jagannath Das and another of Kantapari, p. s. Dham- nagar.	..	35 0 0	..
3685	Ml. Jamsednagar Ph. Dhamnagar.	667 0 0	Ditto	..	Jahedatun Nishabibi, wife of Mohammad Humayun and others of Isafpur, P. S. Bhadrak.	..	334 0 0	..
4956	Garpada Tq. Abdul Hanan, Ph. Garpada.	726 9 4	Ditto	..	Bhuyan Abdul Samad Khan of Oriesasan, p. s. Ba sta and another.	..	228 4 8	..
24 A R	Tq. Sundarpur Ph. Jaipur.	2,854 13 10	Share.	16 annas share in mauza Ajipur, Arjunpur, Bandalo, Barahanuapada, Brahmanigan, Debidwar, Deopada, Naharpada, Nunia, Sanbendalo, Sarapur, Sarapada, Santhamadhah, and 8 annas share in mauza Sundarpur.	2,584 11 10	..	1,292 13 11	..
3361	Tq. Rautarpur, Ph. Jaipur.	543 0 0	Whole.	..	Matoli Mulna Mohamad Habibur Raheman of Dhamnagar p. s. Dham- nagar.	..	272 0 0	..
4578	Kt. Tq. Keshab Charan Phl Jaipur.	611 0 0	Ditto	..	Srimatya Satyabham a Dibya alias Gelba Dibya, wife of Damodar Moha- patra of Sampur, p. s. Dhamnagar.	..	306 0 0	..
1341 4	Ml. Kasaba Kamarda, Ph. Kamardachore.	4,566 0 0	Share	8 annas share in mauza Agardachak. Basulipat, Kasoti (B), 16 annas share in mauza Anantapur, Kasaba- kamarda and Paschimanalia.	1,508 12 0	..	500 0 0	..

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadr jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
734	Tq. Barunsing Ph. Khejuri.	Rs. a. p. 840 0 0	Whole	..	Sitanath Panda of Khantapara p. s. Soro.	..	420 0 0	..
1130	Kt. Tq. Purusotampur Ph. Karmachore.	1,315 0 0	Share	16 annas share in mauza Bagda, Boinechua, Panchpali Bhikagadia, Nachindia, Ranikhudi, Bindha Kalandia, Kalandia, Kalasimili, Kalamisili No. 2, Manik Similia No. 1 Manik Similia No. 2, Remu, Sarajpur, Troiloki and 12a 6p. share in mauza Gangada and Kasdiha.	Debendra Nath Giri and others of Gope, p. s. Jalleswar.	1,301 0 0	..	4 3 6
314	Tq. Kasaba, Ph. Manjuri.	3,157 1 4	Whole	..	Srimati Nakhatramali Dei, wife of Chaudhuri Jadunandan Dakhinroy Mahapatra of Jagannathprasad, P. S. Bhandaripokhari.	..	469 0 8	..
665	Jamalpur Tq. Ph. Malidachore.	1,333 0 0	Share	6a. 2p. 5kt. in the estate.	Padmalochan kar and another of Machbia No. 1 p. s. Basta and others.	515 7 11	..	202 6 5
665	Jamalpur Tq. Ph. Mulidachore.	1,333 0 0	Ditto	8a. 6p. in the estate.	Chaudhuri Ramhari Parida and another of Jamalpur, p. s. Basta.	708 2 6	..	137 5 3
722	Tq. Bhagabantapur, Ph. Nunkhand.	843 0 0	Whole.	..	Moni Bhadra Mohapatra of Bajipur, p.-s. Soro.	..	374 0 0	..

2	Tq. Randhia, Ph. Randhiaorgada.	5,254 8 6	Ditto..	..	Mohasay Ganosh Prasad Roy and another of Kau- pur, p.-s. Bhadrak.	..	2,615 14 10	..
5	Tq. Palsi, Ph. Randhiaorgada.	980 0 0	Share..	16 annas share in mauza Dhumapur, Gohirani, Kuansa and Palasa and 10 annas share in mauza Randia.	Harekrishna Panda of mauza Mantiri, p.-s. Soro.	802 3 9	..	9 0 5
1031	Tq. Madhabnagar, Ph. Randia- orgada.	2,595 0 0	Ditto..	4 annas share in mauza Ambroli, Bandhan, Keshpur, Nurpur, Ram- pur, Salo, Kudiamaland 3a. 2p. 8kt. share in mauza Dahanasuni and Nachhipur and 8 pies share in mauza Kusumnagar.	Biswambar Das Mahapatra and others of Raipitamber p.-s. Soro and others.	603 11 4	..	99 15 8
43	Talpada Tq. Ph. Senaut.	2,301 12 0	Whole.	..	Choudhuri Harekrishna Mahapatra of Eram, p.-s. Basudebpur.	..	537 8 0	..
125	Mrusadnagar Patna, Ph. Senaut.	2,666 0 0	Share..	16 annas share in mauza Agria, Aharpada, Amargadia, Ambroli, Anantapur, Andrai Aruhapal, Arso, Aruha, Asurali, Ato, Bandiberb, Bania, Barada, Baragada, Barikpur, Baro, Basalpur, Boka, Belkula, Belna, Bentai, Betra, Bhagabanpur, Bhaktibrahmapur, Bhatpara, Bidyadharpur, Bijegangadharpur, Bishnupurbindha, Barang, Brahma- pur, Chabispara, Chakagiria, Chaka- bental, Chaksaidharpur, Chandan- pur, Dahanasuni, Deula, Deulpal, Dharmagatpur, Dinari, Dolsahi, Dutaibindha, Gabsahi, Ganjamal, Gobindapur, Golapokhari, Gopal- bindha, Guamal, Gurpal, Guzi- darada, Haladharbindha, Haripur, Hatiapara, Isanpur, Jagannathpur, Jalanga, Jalleswar, Jitanaga, Kama- ria Kandara, Kandapur, Kedarpur, Khandatare, Kharpada, Kod- gambhir, Kuntala, Madhusudanpur, Mahantipur, Moharampur, Mahia-	Kalpada Ray Choudhuri and another of Belgharia p.-s. Barhanagar, district 24-Parganas.	2,460 4 0	..	530 2 0

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
125 — 7		Rs. a. p.		<i>concluded.</i>		Rs. a. p.	Rs. a. p.	Rs. a. p.
1261 — R	Belana Kt. Tq. Ph. Senaut.	1,157 0 0	Ditto..	ruan, Mangarajpur, Mantiri, Mirojapur, Mirjapur, Mrutunga, Nachhibindha, Nachhipur, Nandapur, Nanguri, Nischintapur, Nuanandanunia, Orada, Pagar, Pali, Panaspara, Panibhandar, Raghunathpur, Raghupati-bindha, Rajualibindha, Sadarbalia, Santarapur, Saragadia, Sarpur, Satiuti, Serpur, Sindole, Sridharpur, Susua, Tolgope, Tolgopobindha, Talpada, Tentuliana, Tigiria, and Ukuda, 10 annas share in mauza Kolha. 2a. 10p. 13kt. share in mauza Barunai, 16 annas share in mauza Belna, Goramati, Nuananda, Kanchanpur, Toranpada.	Banshidhar Naik and another of Belna, p.-s. Bhadrak and others.	683 9 6	..	309 0 9
1262	Belna Kt. Tq. Ph. Senaut.	1,127 0 0	Whole.	..	Mulna Mahammad Habibur Raheman of Shampur, p.-s. Bhadrak.	..	564 0 0	..
5093	Talpada Tq. Gokulchandra, Ph. Senaut.	551 7 5	Ditto..	..	Gokul Chandra Parhi and another of Eram, p.-s. Basudebpur.	..	152 11 9	..
1164	Berhahal Ml. Ph. Sababandar.	778 0 0	Whole	..	Khirod Kumar Panigrahi of Kharidpuipal, p.s. Bhograi and others.	..	189 0 0	..

1368	Bishunpur ML. Ph. Sahabandar.	6,172 0 0	Share..	8 annas share in the estate	..	Diswanath Paida of Aminabad p.s. Jalleswar.	3,086 0 0	..	543 0 0
1657	Tappa Purusandha Kt. Tappa. Ph. Soso.	1,619 7 11	Share..	5a. 4p. share in the estate	..	Brundabati Dei, wife of Radhakrishna Dhal of Anandapur, p.s. Anandapur.	539 13 4	..	185 1 4
1657	Tappa Purusandha Kt. Tappa, Ph. Soso.	1,619 7 11	Share..	6 annas share in the estate	..	Nakhetra Mali Dei, wife of Brajakishore Mahapatra, of Anandapur, Killa Keonjhar and another.	607 4 11	..	203 13 5
3644	Mahal Bhagaban Chandrapur. Ph. Soso	2,626 0 0	Share..	8 annas share in mauza Barhatrilochanpur, Barsandharo, Bonth, Barampur, Dhangbar, Giridharinagar, Haladipahani, Kandaba, Mahantipara, Niapokhari, Oladang, Panichhatra, Purusandho, Rautura pur, Sansandharo, Tikiria, Olihan, Pahadpur, Srirampur.	..	Daitari Singh executor for minor daughter Lakhimi Bihi of Barahatrilochanpur, p.s. Bonth.	1,313 0 0	..	451 0 0
810	Hirapur Tq. Ph. Talasabanga.	1,859 0 0	Whole	..	..	Jatindranath Giri of Gope p.s. Jalleswar.	..	429 0 0	..
823	Brahmapur Ar. Pa. Ma. Ph. Talasabanga.	717 0 0	Do.	..	..	Kunja Behari Naik and others of Gobinda p.s. Basta.	..	259 0 0	..
1619B	Singarpur Kt. Tq. Ph. Talasabanga.	537 0 0	Do.	..	..	Jaynarayan Panda and others of Baisingha, Mayurbhanj State.	..	269 0 0	..

All other shares than that specified in column 5 will be excluded from sale.

M. HAMID,
Collector of Balasore.
[3-3-21-8-1936.]

The 31st July 1936.

Press Note.**GOVERNMENT OF ORISSA.****OFFICE OF THE ELECTIONS OFFICER.**

The electoral rolls for the following constituencies have already been published in draft.

GENERAL CONSTITUENCIES.*Cuttack.*

West Cuttack Sadr.	Central Kendrapara.
Central Cuttack Sadr.	East Kendrapara.
North Cuttack Sadr and Scheduled Caste Constituency.	East Jajpur and Scheduled Caste Constituency.
East Cuttack Sadr.	West Jajpur.
South Cuttack Sadr.	North Jajpur.
North Kendrapara.	Angul.

Puri.

North Puri Sadr and Scheduled Caste Constituency.	East Khurda.
East Puri Sadr.	West Khurda.

Balasore.

North Balasore Sadr	West Bhadrak and Scheduled Caste Constituency.
South Balasore Sadr.	

Sambalpur.

West Bargarh.	Khariar.
East Bargarh and Scheduled Caste Constituency.	Sambalpur Sadr and Backward Tribes Constituency.

Koraput.

Parlakimedi.	Naurangpur.
Jeypur Malkangiri.	

The electoral rolls for the following constituencies will be published on the dates noted against each :—

Puri.

South Puri Sadr	..	..	...	...	30th August 1936.
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Balasore.

Central Balasore	..	...	...	...	26th August 1936.
East Bhadrak	..	...	...	...	31st August 1936.

Koraput.

Koraput	...	...	...	...	24th August 1936.
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PURI: 18th August 1936.

ELECTIONS OFFICER.

SCHEDULED CASTES SEATS IN THE ORISSA LEGISLATIVE ASSEMBLY.

One seat has been reserved for a member of the Scheduled castes in each of the following General Constituencies in Orissa.

1. North Cuttack Sadr (Salepur, Mahanga, Kishannagar and Tangi police-stations).
2. East Jajpur (Jajpur and Binjharpur police-stations).
3. North Puri Sadr (Pipli, Baliana, Delang, Balipatna and Satyabadi police-stations).
4. West Bhadrak (Bhadrak, Bant, Dhamnagar, Bhandaripukhuri police-stations).
5. East Bargarh (Bargarh, Attabira, Sohela, Ambabhona, Bheran, Barpali, and Blatli police-stations).
6. Aska-Surada (Aska and Surda Taluks including Pandakhole agency.)

A primary election will be held confined to the voters of the Scheduled castes alone, in late November or early in December to nominate Scheduled castes candidates for the reserved seats. The Scheduled Castes in Orissa are—

(1) Throughout the Province:—

Adi-Andhra	Godra	Mangan.
Audhelia	Gokha	Mehra or Mahar.
Bariki	Haddi or Hari	Mehtar or Bhangi.
Basor or Burud	Irika	Mochi or Muchi.
Bavuri	Jaggali	Paidi.
Chachati	Kandra	Painda.
Chamar	Katia	Pamidi.
Chandala	Kela	Panchama.
Dandasi	Kodalo	Panka.
Dewar	Madari	Relli.
Dhoba or Dhobi	Madiga	Sapari.
Ganda	Mahuria	Satnami.
Ghusuria	Mala	Siyal.
Godagali	Mang	Valmiki
Godari		

(2) Throughout the Province except in the Khondmals district of Sambalpur, and the areas transferred to Orissa under the provisions of the Government of India (Constitution of Orissa) Order, 1936, from the Vizagapatam and Ganjam Agencies in the Presidency of Madras:—

Pan or Pano.

(3) Throughout the Province except in the Khondmals district and the areas so transferred to Orissa from the said Agencies:—

Dom or Dombo.

(4) Throughout the Province except in the district of Sambalpur:—

Bauri	Bhumij	Turi.
Bhuiya	Ghasi or Ghasia	

(5) In the Nawapara sub-division of the district of Sambalpur:—

Kori	Nagarchi	Pradhan.
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ELECTIONS OFFICER.

PURI: 4th August 1936.

BACKWARD TRIBES AND AREAS SEATS IN THE ORISSA LEGISLATIVE ASSEMBLY.

There are five seats in the Orissa Legislative Assembly for representatives of backward areas or backward tribes. Only one of these, in the Sambalpur Sadr General Constituency is open to election. The other four seats will be filled up by persons nominated by the Governor.

For the one elected seat a candidate must be a member of a backward tribe entitled to vote in the choice of a member to fill that seat or some general seat.

A person shall be deemed to be a member of a backward tribe if and only if—

(a) he is resident in the province and belongs to any of the following tribes:—

1. Bagata.	6. Jatapu.
2. Banjari.	7. Khond (Kond).
3. Chenchu.	8. Konda-Dora.
4. Gadaba	9. Koya.
5. Gond.	10. Paroja

11. Saora (Savar).
12. Oraon.
13. Santal.
14. Kharia.
15. Munda.

16. Banjara.
17. Binjhia.
18. Kisan.
19. Koli.
20. Kora.

(b) he is resident in any of the following areas, that is to say, the Koraput and Khondmals districts and the Ganjam Agency and belongs to any of the following tribes:—

1. Dom or Dombo.

2. Pan or Pano.

(c) he is resident in the Sambalpur district and belongs to any of the following tribes:—

1. Fauri.
2. Bhuiya.
3. Bhunjij.

4. Ghasi.
5. Turi.
6. Pan or Pano.

PURI: 4th August 1936.

ELECTIONS OFFICER.

WANTED.

Applications are invited for the following temporary posts:—

1. (a)—One Organiser for Weavers' Co-operative Societies on Rs. 75 to Rs. 100 according to qualifications and travelling allowance admissible under the Bihar and Orissa Service Code.

(b)—Four Weaving Supervisors on consolidated salaries of Rs. 30 to Rs. 60 according to qualifications for the districts of Cuttack, Puri, Berhampur and Sambalpur.

2. Qualification required:—

For (a)—The candidates must have practical experience in organisation of Co-operative Societies on sound basis and thorough knowledge of working of all classes of Co-operative Societies.

For (b)—The Weaving Supervisors should be passed students from any recognised Weaving Institute or of the Cottage Industries Institute, Patna. They should have sufficient education in vernacular to keep accounts of Co-operative Societies in their charge and to submit weekly diaries and reports and should have sound practical knowledge in dyeing and calico printing.

Applications should be made to the Deputy Registrar, Co-operative Societies, Orissa, Cuttack, by the 31st August 1936. None need apply who is not a native of the Province of Orissa or domiciled therein. The domiciled candidates must furnish copies of the certificates of domicile.

S. C. ROY,

Deputy Registrar

Co-operative Societies, Orissa, Cuttack.

CUTTACK: 7th August 1936.

[2—2—21-8-1936]

WANTED.

An experienced Latheman and Charginan to run the Water Supply Head Works Workshop at Puri and to repair and keep in order the 6 centrifugal pumps and Crossly Engines on a monthly salary of Rs. 40 per month temporarily on annual sanction chargeable to work.

None need apply who is not a native of or domiciled in the new Orissa Province and is not thoroughly qualified in Lathe work and machine repairs. The domiciled candidates must furnish copies of the certificate of domicile.

Services may be terminated within 24 hours' notice, if found unfit or incapable to discharge the duties.

No travelling allowance will be given to join the appointment.

Applications should be made to the undersigned and will be received up to the 31st August 1936.

J. BAKSHI,

Executive Engineer, Southern Division.

CUTTACK: 17th August 1936.

ELECTORAL RULES.

Those interested are advised to buy the Orissa Legislative Assembly Electoral Rules, Part I, which deal with the preparation, revision and publication of Electoral Rolls, from the Press Officer, Secretariat, Cuttack. Price annas 8 a copy.

ELECTIONS OFFICER

[3—3—21-8-1936]

PUBLIC SERVICE COMMISSION (INDIA).

Applications are invited for the post of Professor of History, Government College, Lahore. (2) A candidate should be an Honours Graduate in History of a British University, preferably with specialization in Constitutional History. Post graduate research desirable in addition. Preference to a candidate with athletic qualifications and commissioned service in the Territorial Force. (3) Pay Rs. 300—25—700—Efficiency Bar—730—30—1,000 with selection grade of Rs. 1,050—50—1,250. (4) Age not below 23 years. (5) Government servants eligible if permitted by their departments. (6) Canvassing in any form will disqualify. (7) Last date for receipt of applications, 2nd September 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Simla. Applicants for forms must mention the name of the post.

D. REYNELL,

Secretary, Public Service Commission.

SIMLA: 10th August 1936.

IN THE COURT OF THE SUBORDINATE JUDGE OF BERHAMPUR.

I. P. NO. 5 OF 1934, I. A. NO. 140 OF 1936.

Chinnam Sanno Vignesa Patro—*Petitioner*
(*Insolvent*),

versus

Mahadeva Pati and others—*Respondents*
(*Creditors*).

Notice is hereby given under section 38 (1) of Act V of 1920 that the abovenamed petitioner (*Insolvent*) has submitted a proposal for a scheme of arrangement of his affairs and that the said scheme (*Petition*) is posted to the 7th day of September 1936 for hearing.

[ILLEGIBLE.]

Subordinate Judge.

BERHAMPUR: 12th August 1936.

PUBLIC SERVICE COMMISSION (INDIA).

Applications are invited for the post of Electrical Adviser to Government and Electrical Inspector in Sind. (2) A candidate should have (a) an Honours Degree in Electrical Engineering of a University in Great Britain (b) two to three years' practical experience in large electrical engineering works of world-wide repute, preferably in Great Britain (c) at least five years' experience in the design and construction of electrical installations including lighting installations, and if possible, experience of the application of Indian Electricity Rules 1922 and of the administration of the Indian Electricity Act. He should be a Corporate Member of the Institution of Electrical Engineers (Great Britain). Requirement (a) may be relaxed. (3) Pay Rs. 350—20—450—Efficiency Bar—480—30—660—Efficiency Bar—700—40—900. Initial pay not exceeding Rs. 700 per month according to qualifications. (4) Age between 35 and 45 years. (5) Post pensionable and permanent. Probation two years. (6) Government servants are eligible to apply if permitted by their departments. (7) Canvassing in any form will disqualify a candidate. (8) Last date for receipt of applications, 2nd September 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission. Requests for forms must mention the name of the post.

D. REYNELL,

Secretary, Public Service Commission.

SIMLA: 10th August 1936.

WANTED.

For the office of the Principal, Ravenshaw College, Cuttack, a clerk on Rs. 50 a month in class III of the Ministerial Service (new scale). Preference will be given to a matriculate having previous office experience in correspondence work with a good speed in typewriting. The candidate must either be a native or domiciled in the Province of Orissa. Applications will be received by the undersigned not later than the 31st of August 1936

P. PARIJA,

Principal, Ravenshaw College, Cuttack.
CUTTACK: 3rd August 1936.

[2—2—21-8-1936.]